

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CPNo.158/241/HDB/2017
NAME OF THE COMPANY	Andhra Tea Company Pvt Ltd
NAME OF THE PETITIONER(S)	Bheemi Reddy Rami Reddy & Others
NAME OF THE RESPONDENT(S)	Andhra Tea Company Pvt Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440111111/9440111111 9440111111	Prasad

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri D.V.A.S. Ravi Prasad, the Learned Counsel for the Petitioner.

CP disposed of by separate orders.


Member (T)


Member (J)